

By Reg. Post

CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH.

1st Floor, C.G.O. Complex,  
C.B.D. New Bombay-400-614

Despatch No. CAT/BOM/86/Stamp No. 82/86

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH.

Shri Tejkumar,  
C5/9 Premlok Park,  
Chinchwad, Pune -33

...

Applicant

V/s.

The Union of India (Owning & ...  
controlling Health Services  
throughout the Union) and ors.

Respondents.

To

Shri M.I. Sethna,  
Advocate,  
2nd floor,  
Fazal Bhag Building  
45/47, Mahatma Gandhi Marg,  
Fort, Bombay-400-001.

Sir,

Above mentioned matter was mentioned by the applicant on 11.4.86 in connection with impugned reversion order dated 11.3.86 etc. The copy of the order passed by the Tribunal on 11.4.1986 is enclosed for your information and necessary action.

Yours faithfully,

  
( Y.G. Koparkar )  
Deputy Registrar.

Dated at Bombay, the 15th April, 1986.

Encl: As above.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH

Application No. 82/86

of 1986.

Shri Tejkumar,  
C5/9 Premlok Park,  
Chinchwad, Pune-33

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Applicant

V/s

The Union of India (Owning &  
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throughout the Union) and ors.

...

Respondents.

Dated: 11th April 1986.

Coram: Vice-Chairman B.C.Gadgil

Member: J.G.Rajadhyaksha

Tribunal's Orders.

None appears for the respondent.  
Heard Mr. Rairkar. The interim stay of the  
impugned order till 26.4.1986. If the impugned  
reversion order dated 11.3.1986 is not already  
implemented. The question of continuing or  
vacating this stay will be considered by  
this Tribunal on 25.4.1986. Mr. Rairkar to give  
notice to R.No.3 informing him of this order  
and also informing him that the ~~sute~~ will be  
considered by the Tribunal as mentioned above.

Sd/- B.C.Gadgil  
Vice-Chairman  
11.4.1986

Sd/- J.G.Rajadhyakshar  
Member  
11.4.1986

*True copy  
Sanyal*

Section Officer,  
Central Administrative Tribunal,  
Bombay Bench, C-3 Complex,  
Near Keshavnagar, CBD,  
New Bombay-400 014.

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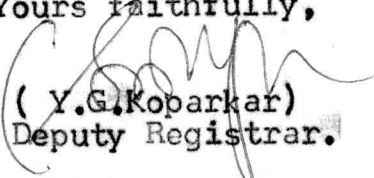
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